

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 291 of 2017 &  
IA NO. 753 OF 2017**

**Dated: 25<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Hindalco Industries Limited**

**... Appellant(s)**

**Vs.**

**Uttar Pradesh Power Corporation Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad  
Mr. Mohit Rai for R-1

Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Akshat Jain  
Ms. Aparajita Upadhyay for R-2

**ORDER**

Admit. Mr. C.K. Rai appears on behalf of Respondent No.1 and Mr. Amit Kapur appears on behalf of Respondent No.2.

List the I.A. No. 753 of 2017 (Appln. for stay) for hearing on **10.10.2017**. In the meantime, learned counsel for the respondents may file reply to the I.A. on or before 03.10.2017 after serving copy on the other side.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**